

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 122  
43/241/PB/2020

**IN THE MATTER OF:**

Rohit Khanna & anr.  
Vs  
Royce Developers Pvt Ltd & Ors.

... Applicant/Petitioner  
... Respondent

**Order under Section 241(1).**

**Order delivered on 01.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Milan Negi, Mr. Varsha Banerjee, Adv.  
For the Respondent :

**ORDER**

List the main Company Petition for hearing on the date as fixed earlier i.e., on **14.12.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)